

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.54 og 1996

Date of Order: 16.4.98.

SINGLE BENCH

Present: Hon'ble Mr. S. Dasgupta, Administrative Member.

Ajoy Kumar Mullick, working as Postman, under the Sub Post Master, Durgapur-5 within the jurisdiction of Senior Superintendent of Post Offices, Asansol Division, Asansol, residing at Qr. No. 10/22A, P&T Colony, Durgapur, District-Burdwan.

..... Applicant.

-Versus-

1. Union of India service through the Secretary Ministry of Communication Department of Posts Govt. of India Central Secretariate, New Delhi.
2. The Post Master General, South Bengal Region/ Eastern Region, West Bengal Circle, Jogajog Bhavan, Calcutta-700012.
3. The Senior Superintendent of Post Offices, Asansol Division, Asansol, District-Burdwan.

..... Respondents.

For the petitioner: Mr. T. K. Biswas, counsel.

For the respondents: Mr. B. K. Chatterjee, counsel.

Heard on: 16.4.98.

O R D E R

S. Dasgupta, A.M.

Division Bench is not sitting to-day.

Ld. counsel for the applicant submits that the grievance of the applicant has already been settled by the Department itself. In view of the submissions made by the ld. counsel for the applicant it appears that the application has become infructuous and the same is disposed of accordingly. No order as to costs.

Mr. B. K. Chatterjee, ld. counsel, appears for the respondents.


(S. Dasgupta)
Member(A)